Annexure-7

Name of the corporate debtor: Jai Laxmi Lighting Industries Private Limited; Date of commencement of liquidation: 01.03.2019 ; List of stakeholders as on: 31.12.2022.

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

| Sl. | Name of | Category of | Identificatio | Details of | | Details of claim admitted | | | | | Amount | Amoun | Amoun | Amount of | Remarks | |
|-----|------------|--------------|---------------|------------|----------|---------------------------|-------|------------|-----------|----------|-----------|-----------|---------|-----------|-------------|--|
| No | stakeholde | stakeholder | n No. | claim 1 | received | | | | | | of | t of any | t of | claim | , if any | |
| | r | s | | Date | Amoun | Amount | Natur | Amount | Whether | Amount | % share | contingen | | | under | |
| | | (preference | | of | t | of claim | e of | covered by | lien / | covered | in total | t claim | dues, | rejecte | verificatio | |
| | | shareholder | | receip | claimed | admitte | claim | lien or | attachmen | by | amount | | that | d | n | |
| | | s / equity | | t | | d | | attachmen | t | guarante | of claims | | may be | | | |
| | | shareholder | | | | | | t pending | removed? | e | admitted | | set off | | | |
| | | s / partners | | | | | | disposal | (Yes/No) | | | | | | | |
| | | / others) | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | |
| | | | | NIL | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | |